

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(13) C.P. (IB)-1728/8&9/(MB)/2017

CORAM:

Present :SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 17.07.2018

NAME OF THE PARTIES: Kalpesh Khushaldas Goradia  
V/s  
Manilon Textiles Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8 & 9 of the Insolvency and Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. The matter is adjourned to **12.09.2018 for filing Consent Terms.**

SD/-

**M.K. SHRAWAT.**  
**Member (Judicial)**

**17.07.2018.**

Aah/HHS/Suresh